

MOST URGENT
ELECTION MATTER



GOA LEGISLATURE SECRETARIAT
Secretariat,
Porvorim, Bardez-Goa.
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Pin Code No. 403521

LA/Legn/Elec/2011/1177

Dated : 22nd July, 2011

To:

The Principal Secretary,
Election Commission of India,
Nirvachan Sadan,
Ashoka Road, New Delhi – 110 001.

Sub: Biennial Election to the Council of States from Goa -2011

Sir,

Please find enclosed Declaration of Result on the Biennial Election to the Council of States from Goa, 2011.

(Yuvraj Naik)
Returning Officer and Joint
Secretary Legislative Assembly
of Goa

(Yuvraj Naik)
Returning Officer and the
Joint Secretary, Legislative
Assembly, Goa.

Encl: as above.

Copy to:

The Chief Electoral Officer,
Office of the Chief Electoral Officer,
Altinho, Panaji, Goa.

CONDUCT OF ELECTIONS RULES, 1961

(Statutory Rules and Orders)

FORM 23

See rule 84(1)(a)

(For use in Biennial Election when seat is contested)

Declaration of the result of Election under section 66 of the Representation of the People Act, 1951.

Election to the *COUNCIL OF STATES BY THE ELECTED MEMBERS OF THE LEGISLATIVE ASSEMBLY OF GOA-2011.

In pursuance of the provisions contained in section 66 of the Representation of the People Act, 1951, read with clause (a) of sub-rule (1) of rule 84 of the Conduct of Elections Rules, 1961.

I declare that-

Shri Shantaram Naik (Name) [sponsored by Indian National Congress
2137, Near Swami Math (Address) (name of the recognized/registered/
Gogol, Margao-Goa political party)

~~** has been
have been~~

duly elected to fill the seat(s) in that House
of a Rajya Sabha member(s)
retiring on 28 July, 2011 (date, month and year) on the expiration of their
term of office.

Place: Porvorim-Goa

Date: 22 July, 2011

Signature

[Signature]
Returning Officer
(Yuvraj Naik)
Returning Officer and the
Joint Secretary, Legislative
Assembly, Goa.

*Here insert one of the following alternatives as may be appropriate:-

- (1) Council of States by the elected members of the Legislative Assembly of Goa (State).
- (2) Council of States by the Members of the electoral college of _____ (Union Territory).
- (3) Legislative Council of _____ (State) by the members of the Legislative Assembly.
- (4) Legislative Council of _____ (State) from the _____ Local Authorities'/Graduates'/Teachers') Constituency.

** Score out, if inappropriate.

+ fill up the number of members retiring.

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1. Ins. By Notifn. No. S.O. 4542, dated the 20th December, 1983 (w.e.f. 1.1.1969)
 2. Ins. By Notifn. No. S.O. 565 (E), dated the 4th August, 1984.

Copy to:-

- 1) The Secretary,
Union Ministry of Law & Justice,
(Legislative Dept.) New Delhi.
- 2) The Secretary General to the
Rajya Sabha,
New Delhi.
- 3) The Director,
All India Radio,
Panaji-Goa.
- 4) The Director,
Doordarshan Kendra,
Parliament Street,
New Delhi.
- 5) The Director,
Doordarshan Kendra,
Panaji, Goa.
- 6) The Information Officer, P.I.B.,
New Delhi.